

High Court of Jammu and Kashmir at Srinagar.

Order

No: 254

Dated: 5/6/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court.	001 Salary	002-T.E	006-Tele Phone.	007-O.E.	014-POL	054-Furniture & furnishing	641-Pensionary charges (NPS)	364-Wages Outsourcing
1.	Pr. D&S Judge, Kishtwar.	30.00	---	0.10	0.15	0.20	---	0.40	---
2.	Pr. D&S Judge, Shopian.	---	---	---	---	---	0.50	---	---
3.	Pr. D&S Judge, Kulgam.	---	---	---	0.20	---	---	0.40	---
4.	Addl. D&S Judge, Kathua.	20.00	---	---	---	---	---	---	0.27
5.	Addl. Distt. Judge (Anti-corruption) Jammu	---	0.80	---	---	---	---	0.50	---
6.	Spl. Judge, (Anti-corruption) Srinagar	20.00	0.20	---	---	---	---	0.40	---
7.	C.J.M. Ganderbal.	---	0.10	---	---	0.20	---	---	---
8.	C.J.M. Leh.	---	0.40	---	0.10	0.10	---	0.40	---
9.	Sub Judge, Vailoo	---	---	---	---	---	---	0.30	---
10.	Sub Judge, Uri.	10.00	---	---	0.15	---	---	---	0.27
11.	Sub Judge, Katra.	10.00	---	---	0.20	---	---	0.30	---
12.	Spl. Mob. Mag. Poonch	10.00	0.15	---	0.20	0.20	0.50	0.40	---
13.	Spl. Mob. Mag. Baramulla	---	0.70	---	---	0.30	---	0.40	---
14.	Munsiff, Shangus.	---	---	---	0.15	0.15	0.30	0.40	---
15.	Munsiff, Bandipora.	---	---	---	---	0.15	---	---	---
16.	Munsiff, Sogam.	---	---	---	---	---	0.50	---	---
17.	Munsiff, Reasi.	---	---	---	---	---	0.40	0.40	---
18.	Munsiff, Dangi wacha.	---	---	---	---	---	0.50	---	---
19.	Munsiff, Chadoora.	---	---	---	---	0.20	---	---	---
20.	Munsiff, Jammu	---	---	---	0.10	0.10	---	0.40	---
21.	Munsiff, Akhnoor.	10.00	---	---	0.10	0.10	---	0.40	---
22.	Munsiff, Thathri.	15.00	0.50	---	0.10	0.15	---	0.40	---
22.	Munsiff, Pulwama.	---	---	---	0.15	0.15	---	0.40	---
23.	Munsiff, Sumbal.	---	---	---	0.20	---	0.30	---	---
24.	Munsiff, Mahore.	---	---	---	---	---	---	0.40	---
25.	Addl. Mob. Mag. Beerwah.	---	---	---	0.30	---	---	---	---
26.	Ist. Addl. Munsiff, Srinagar.	---	---	---	---	---	---	0.50	---
27.	Distt. Mob. Mag. (Tr) Anantnag	10.00	---	---	0.10	0.10	---	0.40	---
28.	Tehsildar, EMIC, Kathua.	6.00	---	---	---	---	---	0.30	---
29.	Tehsildar Ramban	3.00	---	---	---	---	---	0.20	---
30.	Tehsildar, Banihal	3.00	---	---	---	---	---	0.20	---

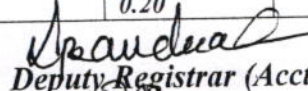
By Order.

No: 10154-204

Dated: 5/6/2018

Copy to the:-

1-3 Pr. D&S Judge, Kishtwar/Shopian/Kulgam


 Deputy Registrar (Accts) 5/6/18

Contd...2/-

4. Addl. D&S Judge, Kathua
5. Addl. Distt. Judge (Anti-corruption) Jammu.
6. Spl. Judge, (Anti-corruption) Srinagar.
- 7-8. C.J.M. Ganderbal./Leh
- 9-11 Sub Judge, Vailoo/Uri/Katra.
- 12-13. Spl. Mobile Magistrate Poonch/Baramulla.
- 14-23. Munsiff, Shangus/Sogam/Reasi/Dagiwacha/Chadoora/Jammu/Akhnoor/Thathri/
Pulwama/Sumbal/Bandipora/Mahore.
24. Addl. Mobile Magistrate, Beerwah.
25. Ist. Addl. Munsiff, Srinagar.
26. Distt. Mob. Magistrate (Tr) Anantnag.
- 27-29 Tehsildar, EMIC, Kathua./Ramban/Banihal.
30. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
31. Treasury Officer, Sadder Treasury, Srinagar.
- 32-48 Treasury Officer, Kishtwar/Shopian/Kulgam/Kathua/Vailoo/Uri/Katra/Poonch/
Baramulla/Shangus/Sogam/Reasi/Dangiwacha/Chadoora/Akhnoor/Thathri/Pulwama/
Sumbal/Beerwah/Anantnag/.Bandipora./Ganderbal/Leh/Ramban/Banihal/Mahore.
.....for information and necessary action.
- 49 Order Book.


Deputy Registrar (Accts) 5/6/18